

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No.3396/2002

This the 1st day of January, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri V. Srikantan, Member (A)

Dr. S.R. Tripathi,
Medical Superintendent (Retd.),
Eastern Railway,
R/o P-37, Motijheel Avenue,
Kolkata - 700 074, West Bengal.

....Applicant
(By Advocate : Shri K.N. Madhusoodhanan)

Versus

1. Ministry of Railways,
Railway Board,
(Through its Secretary),
Raisina Marg, New Delhi-1.
2. General Manager,
Eastern Railway,
Kolkata, West Bengal.Respondents

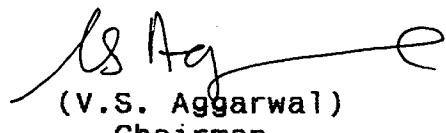
ORDER (ORAL)

Shri Justice V.S. Aggarwal, Chairman :

Learned counsel for applicant states that he may be allowed to withdraw the present application with a direction to present the proper application with the Central Administrative Tribunal at Kolkata.

2. Allowed as prayed for. Subject to aforesaid, OA is dismissed as withdrawn, Making it clear that nothing said herein should be taken as an expression of opinion on the merits of the matter. Original OA may be returned to the applicant.


(V. Srikantan)
Member (A)


(V.S. Aggarwal)
Chairman

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